

[Shri Ranga]

new procedure. If you have decided that such a procedure should be adopted in future, we can understand it.

**Mr. Speaker:** Since some hon. Members had given notice of a calling attention I first thought that I would confine the questions only to those hon. Members. Therefore, I called them. But objection was taken on the ground that the hon. Prime Minister had made the statement voluntarily and, therefore, it should not be included in that category. So, I allowed opportunity to ask questions to one hon. Member from each group. If the hon. Member wants to put a question, I will allow him to do so.

**Shri Ranga:** I do not want to ask any question. I wanted to know the procedure.

**Shri Nambiar:** Sir, on a point of order.

श्री हुस्म चन्द कछवाय : अध्यक्ष महोदय, मेरे प्रश्न का उत्तर दिया जाना चाहिए।

श्री के० दे० मालवीय (बस्ती) : अध्यक्ष महोदय, क्या मुझे एक सवाल पूछने की इजाजत मिलेगी ?

अध्यक्ष महोदय : अब माननीय सदस्य रहने दें।

श्री के० दे० मालवीय : मैं आप डा हुआ था।

अध्यक्ष महोदय : मैं ने नहीं देखा।

**Mr. Speaker:** Now the introduction of Bills.

**Shri Nambiar:** What about my point of order, Sir?

**Mr. Speaker:** No point of order arises at this stage.

12.53 hrs.

KERALA APPROPRIATION BILL\*,  
1964

**The Minister of Finance (Shri T. T. Krishnamachari):** Sir, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Kerala for the services of the financial year 1964-65.

**Mr. Speaker:** The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Kerala for the services of the financial year 1964-65."

*The motion was adopted.*

**Shri T. T. Krishnamachari:** I introduce the Bill.

12.53½ hrs.

DELHI SECONDARY EDUCATION  
BILL\*

**The Minister of Education (Shri M. C. Chagla):** Sir, I beg to move for leave to introduce a Bill to provide for better organisation and development of secondary education in the Union territory of Delhi.

**Mr. Speaker:** The question is:

"That leave be granted to introduce a Bill to provide for better organisation and development of secondary education in the Union territory of Delhi."

*The motion was adopted.*

**Shri M. C. Chagla:** I introduce the Bill.

\*Published in Gazette of India—Extraordinary—Part II, section 2, dated 9-12-64.

†Introduced with the recommendation of the President.